

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
(CIRCUIT AT PORT BLAIR)

No. OA 351/1250/2017

Date of order : 21.6.2018

Present: Hon'ble Mr.S.K.Patnaik, Judicial Member
Hon'ble Dr.Nandita Chatterjee, Administrative Member

J. SATYANARAYANA

VS

POLICE (A&N ADMN)

For the applicant : Mr.R.Singh, counsel

For the respondents: None

O R D E R (ORAL)

Per Mr.S.K.Patnaik, Judicial Member

1. Ld. Counsel for the applicant is present. None appeared for the respondents.

2. Ld. Counsel for the applicant prays to withdraw this application with liberty to file a fresh OA as new developments have taken place in the meantime. Permission is accorded.

3. The OA is disposed of as withdrawn. There will be no order as to costs.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(S.K.PATNAIK)
JUDICIAL MEMBER

I.Nath